

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1763
ANSWERED ON:05.12.2005
CONSTRUCTION OF SEA WALLS
Rajendran Shri P.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government is aware that 580 Km long sea coast line of Kerala is under threat of sea erosion and that over 100 Km long area is severely affected by heavy erosion during the monsoon season endangering lives and causing destruction of crops and dwellings;
- (b) if so, whether the Government has taken any steps for a permanent solution to this problem;
- (c) if so, whether the Government of Kerala has submitted any fresh proposal to the Union Government regarding the construction of sea walls throughout the coastal area; and
- (d) if so, the action the Government has taken in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR HEAVEY INDUSTRIES, PUBLIC ENTERPRISES AND WATER RESOURCES (SHRI SONTOSH MOHAN DEV)

(a) Yes, Sir.

(b) Twelfth Finance Commission has awarded Rs.175 crore for coastal zone management under State specific grant for the period 2005-2010 for construction of new sea wall and reformation of the already constructed sea wall. A proposal amounting to Rs.216.96 crore was also submitted by the Government of Kerala for inclusion in the National Coastal Protection Project (NCPP). However, considering the severity of sea erosion problems in certain reaches, Government of India has taken up a Centrally Sponsored Scheme (CSS) for anti-sea erosion works in critical areas in March 2004 on pilot basis with an estimated cost of Rs. 20.64 crore. This includes anti-sea erosion works of Kerala State also.